

(2024) 01 TP CK 0017

Tripura High Court- Agartala

Case No: IA No. 3 Of 2023 In Writ Petition (C) No. 357 Of 2022

Tipperah Tea Corporation Ltd.

APPELLANT

Vs

State Of Tripura And 5 Ors.

RESPONDENT

Date of Decision: Jan. 16, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: Suman Bhattacharya, S.S. Dey, A. Chakraborty, Samarjit Bhattacharjee

Judgement